

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB)NO. 3/BB/2017	Admission	7,8,9 of I&B Code	Sun-line Suppliers Pvt.LtdVs.Infinity Fab Engineering Co.Pvt.Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① SHRISHA V.M.
PCS
9035-7249-52

Petitioner
M/s. Sun Line Suppliers Pvt.
Ltd.

Heard PCS for petitioner. This petition is coming up for admission. Counsel for petitioner filed memo along with Annexures stating that he has complied all the objections raised by the Registry.

Perused the record. Petition is admitted.

List it on 22.03.2017.

MEMBER (J)

MEMBER (T)